

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 611
IB-204/ND/2021**

**IN THE MATTER OF:
Union Bank Of India**

...PETITIONER

Vs.

M/s. Supertech Ltd.

...RESPONDENT

**Section
U/s 7 of IB Code, 2016**

**Order delivered on 02.12.2022
(Virtual Hearing)**

Coram:

**SHRI P.S.N PRASAD, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

For the Petitioner/Financial Creditor :

For the Respondent/Corporate Debtor :

ORDER

Due to paucity of time, matter is adjourned to **13.12.2022**.



(COURT OFFICER)